

**DIVISION BENCH**

**ITEM NO. 127**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**APPEAL No. 18/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 24<sup>th</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing**

<b>NAME OF THE COMPANY</b>	<b>KRISHNA GOPAL MAHESHWARI &amp; ORS. V/S SHREE BALAJI PROPERTIES PVT. LTD. &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>SEC 58 OF COMPANIES ACT 2013 R/W RULES 11 AND 70 OF NCLT RULES, 2016</b>

**THROUGH PHYSICAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 26<sup>th</sup>  
July, 2023.

**-Sd-  
(Deputy Registrar)**

**24<sup>th</sup> May, 2023**

*Priya Agarwal  
(Stenographer)*